

F. No. 01/82/00009/AM24/DES-III/23
Government of India
Ministry of commerce and Industry
Department of commerce
Directorate General of Foreign Trade
(Norms Committee-III)

H-Wing, Room No.414
Udyog Bhawan, New Delhi-110011

Dated: 04/10/2023

C O R R I G E N D U M

Subject: Corrigendum in respect of Case No. 186 of Minutes of Meeting No.NC/3/MEET/Aug/202324/11 dated 22.08.2023 – reg.

In respect of case no. 186 of Minutes of Meeting No.NC/3/MEET/Mar/202324/11 dated 22/08/2023 following norms were fixed against Advance Licence No. 0311020392 dated 02/01/2023 issued to M/s Zenith Dyeintermediates Limited.

Case No. 186/NC/3/MEET/Mar/202324/11	Party Name: Zenith Dyeintermediates Limited	Meet No. & Date: No. NC/3/MEET/Aug/202324/11 Dt. 22/08/2023	Status:
HQ File No. HQRNORMAPPLY00005458AM23	RA File No. 03AX04004689AM23	Licence No. & Date No. 0311020392 Dt. 02/01/2023	Approved

Decision: The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under

Export Product	Qty.	Sl. No.	Import Items	Qty.
NAS5((2-Diazo-1-Naphthol-5-Sulfonic Acid, Sodium Salt))	999000 kg.	1	Tobias Acid	161638.0 kg.

RA concerned may take further necessary action as per above decision of NC.

2. It is now observed that quantity of export product inadvertently mentioned as 999000 kg. Instead of **99900 kg.** Subsequently norms were fixed in NC-III Meeting No. NC/3/MEET/Mar/202324/11 dated 22/08/2023 and Minutes were also uploaded on DGFT website.

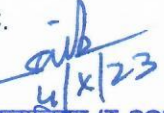
3. In view of above, in consultation with Technical expert and approval of Chairman, NC-III, it has been decided to correct the ad-hoc norms with respect to Advance Authorization No. 0311020392 dated 02/01/2023 as under:-

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HQ File No. HQRNORMAPPLY00005458AM23	RA File No. 03AX04004689AM23	Licence No. & Date No. 0311020392 Dt. 02/01/2023	Approved

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty.
NAS5((2-Diazo-1-Naphthol-5-Sulfonic Acid, Sodium Salt))	99900 kg.	1	Tobias Acid	161638.0 kg.

RA concerned may take further necessary action as per above decision of NC.


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